

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 69(ND)/2016  
CA NO.

**CORAM:**



**PRESENT: CHIEF JUSTICE M. M. KUMAR**  
**Hon'ble President**

**Smt. Ina Malhotra**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016**

**NAME OF THE COMPANY: Mr Dinesh Gupta thrugh His GPA Sh. Rajesh Gupta**  
**Vs.**  
**M/s. Samhlo Farms Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 59 of the Companies Act 2013.**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
1.	Mr. U.K. Chaudhary	Sr. Advocate	}	
2.	Gowind Rishi	Advocate		
3.	Himanshu Vij	Advocate		
4.	Ms. Lakshmi Gurung	Adv	R-1 & R-2	

**Order**

For orders see order in CP 65(ND)/2016